THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/3273/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Rousan Ara Rahman, District & Sessions Judge,

Bajali.

Dated Guwahati, the 23 May, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No. DJ/BAJ/2025/E/595 Dtd. 17.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for 4 (four) days casual leave on 22.05.2025, 23.05.2025, 26.05.2025 and 27.05.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.05.2025 till the morning of 28.05.2025, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/3274/A, dated , 23-05-7023

The Project Manager, Gauhati High Court.

0~05.25 23.05

JT. REGISTRAR (VIGILANCE)